

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 358 of 1994

Tuesday, this the 21st day of February, 1995

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR SP BISWAS, ADMINISTRATIVE MEMBER

1. T Guruswamy,
Permanent Way Inspector (CTR),
Southern Railway,
Coimbatore North. .. Applicant

By Advocate Mr. KM Anthru

Vs.

1. Union of India through the
General Manager,
Southern Railway, Madras-3.
2. The Chief Personnel Officer,
Southern Railway,
Madras-3.
3. The Chief Track Engineer,
Southern Railway,
Madras-3.
4. The Sr. Divisional Engineer(Centre),
Southern Railway,
Palghat.
5. The Divisional Personnel Officer,
Southern Railway,
Palghat. .. Respondents

By Advocate Mr. George Joseph

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Learned Counsel for applicant seeks leave to withdraw the application. We grant leave and dismiss the application as withdrawn without expressing any opinion on the merits.

No costs.

Dated the 21st February, 1995

SP BISWAS
ADMINISTRATIVE MEMBER

Chettur Sankaran Nair
VICE CHAIRMAN

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